

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 13th August, 1976

NOTIFICATION
(INCOME TAX)

No.1440 F.No.191/36/76-IT(AI): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961) the Central Board of Direct Taxes hereby makes the following amendments to the Notification No.944 (F.No.187/2/74-IT(AI) dated 23.6.1975 as amended from time to time.

Existing Entries under Columns 1, 2, & 3 against Serial No.11, 11A & 11B of the charges of C.I.T.-I, C.I.T.-II Kanpur and C.I.T. Meerut respectively shall be substituted by the following:

Commissioner of Income-tax	Head-quarters.	Jurisdiction
11. Kanpur	Kanpur.	(1) Estate Duty Circle, Kanpur (2) Central circle-I, Kanpur (3) Central circle-II, Kanpur (4) Central circle-III, Kanpur (5) Central Circle-IV, Kanpur (6) Special circles, Kanpur (7) Special Investigation circle Kanpur. (8) Company circles, Kanpur. (9) Salary circle, Kanpur (10) Circle-I Kanpur (11) Circle-II Kanpur (12) Unnao Circle. (13) Fatehpur circle.
11A Agra	Agra	(1) Estate Duty Circle, Agra. (2) Circle-I, Agra. (3) Circle-II, Agra. (4) Circle-III, Agra. (5) Circle-III, Kanpur. (6) Banda Circle. (7) Jhansi circle. (8) Etawah circle. (9) Mainpuri Circle. (10) Farrakhabad circle. (11) Ferozabad circle. (12) Mathura circle. (13) Etah Circle. (14) Aligarh Circle. (15) Hathras Circle.

Commissioner of Incometax.	Headquarters	Jurisdiction
11B	Meerut.	(1) Estate duty circle, Musaffar Nagar / (2) Dhra Dun Circle (3) Rishikesh Circle (4) Roorkee Circle (5) Saharanpur Circle (6) Muzaffarnagar Circle (7) Circle-I, Meerut (8) Circle-II, Meerut (9) Salary Circle, Meerut (10) Hapur Circle (11) Ghaziabad Circle (12) Shami Circle at Muzaffarnagar. (13) Hardwar Circle at Roorkee.

This notification shall have effect from 23.8.1976

sd/- (T.P. JHUNJHUNWALA)
DIRECTOR .CENTRAL BOARD OF DIRECT TAXES

TO
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AUTHORISED FOR ISSUE

(R. V. RAMANAN)

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